

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1360(CHE)/2022**  
**PETITION NUMBER : CP(IB)/284(CHE)/2021**  
**NAME OF THE APPLICANT : Revathi S Raghunathan (RP)**  
**NAME OF THE RESPONDENT(S) : --**  
**UNDER SECTION : Sec 99 of IBC, 2016 r/w Rule 11 of NCLT  
Rules, 2016**  
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**ORDER**

Ld. Counsel Ms.Elavarasi for the Petitioner.

In this case the Petitioner has filed withdrawal memo vide Diary No.2739 dated 06.06.2024. In view of the above, **CP/284/2021 is treated as withdrawn and is disposed off.**

Consequently, **IA(IBC)/1360(CHE)/2022 also stands disposed off.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk